about 150 goodas at the instigation of Indervesh and Agnivesh, an atmosphere of terror and violence prevails in the campus. The employees are being beaten, their wives molested, they are compelled to vacate the staff quarters by physical force, their water and electricity connection having been disconnected, and their life and property are in danger."

ये तार मेरे पास आए हैं और कल का समाचार यह है जो मेरे पास आया हैं कि वहां करीब 250 लोगों को गिरफ्तार कर लिया है जो पंजाब से आए हैं । चान्सलर और वहां के अधिकारी, जो सीनेट की मीटिंग करने के लिए वहां पर गये थे, वहां पर जाने के बाद उन को गिरफ्तार कर लिया गया है । मैं वहां के अधिकारियों से मिला और मुझे खेद के साथ यह कहना पड़ता है कि कलक्टर, एस० पी० और हरिद्वार के पुलिस अफ़सर, सब इस बात को स्वीकार कर रहे हैं कि जो आदमी वहां पर पहुंचे हुए हैं, वे गुण्डा एलिमेंट हैं और वे वहां पर गड़बड़ कर रहे हैं। वहां के अधिकारी लोग इस बात को मानते हैं और जब मैंने उन से कहा कि आप इस तरह से क्यों उनकी सहायता कर रहे हैं तो उन्होंने कहा कि हम कुछ नहीं जानते आप ऊपर बात कीजिए। 'ऊपर' की बात मेरी समझ में नहीं आई, यह 'ऊपर' कौन सी बला है। मैं जानता हूं कि कहां से डोर हिलाई जा रही है । इस प्रकार डोर हिला कर 250 आदमियों को गिरफ्तार किया गया है और मैं आज यह सूचना देना चाहता हूं कि आर्यसमाज का यह महान इंस्टीट्यूशन है और आर्यसमाज इस प्रकार की स्थिति को सहन नहीं करेगा। आर्यसमाज की आल इन्डिया वर्किंग कमेटी की बैठक होगी और अगर यह मसला हल नहीं हुआ, तो आल इन्डिया बेसिस पर सत्याग्रह प्रारम्भ होगा और जनता पार्टी की पोजीशन बहुत ज्यादा खराब हो जाएगी । इसलिए समय रहते मैं चेतावनी दे रहा हूं । मैं एजूकेशन मिनिस्टर साहब के पास गया । दुर्भाग्यवश, इस तरह का जो वहां पर एलिमेंट है, उस का नेता अग्निवश है और वह उन का चेला रहा है। वह हम से कहते हैं कि समझौता कर लीजिए । जो वहां पर वाइस चान्सलर थे और जिन को आप सहायता देते रहे हैं, वह सहायता कैसे बन्द हुई । शिक्षा मंत्रालय ने वह सहायता बन्द कर दी, जिस का नतीजा यह हुआ कि वहां के विद्यार्थी भाग गये । आज वह संस्था बिल्कुल बर्बाद हो चुकी है । अब जो फार्मेसी वहां पर है जिस में लाखों रुपये की दवाइयां बनती हैं, उस पर बन्दूकों से हमला किया जा रहा है । मैं समझता हूं कि यह सारी अवस्था जो वहां पर हो गई है, उस की तरफ़ केन्द्रीय सरकार को ध्यान देना चाहिए और तुरन्त हस्तक्षेप करना चाहिए नहीं तो एक देशव्यापी आन्दोलन आर्यसमाज की ओर से शुरू होगा और उस का जो परिणाम सामने आएगा, जनता सरकार को वह बहुत मंहगा साबित होगा। इसलिए मैं समय पर चेतावनी देना चाहता हूं कि सरकार समय पर पग उठावे और जो सही अधिकारी हैं, उनके हाथों में इस को दिया जाए । अफ़सोस इस बात का है कि हम जजमेंट लिये घूमते हैं, कोर्ट के जजमेंट हम दिखाते हैं कि वहां के अधिकारी कौन कौन हैं लेकिन उसको कोई पढ़ने वाला नहीं है । मेरी समझ में नहीं आता कि कहां पर वे लोग जांए, ये 'ऊपर' वाले कौन हैं, मेरी समझ में नहीं आता । मेरे पास आर्यसमाज के लोग आ रहे हैं और मुझसे सवाल पूछते हैं कि आप तो जनता पार्टी में है और दिल्ली में रहते हैं। आप कुछ करिये क्योंकि हमारी यह संस्था बर्बाद हो रही है । इसलिए मैं खास तौर से यह चेतावनी देने के लिए आप की सेवा में प्रस्तुत हुआ हूं और सरकार से प्रार्थना करता हूं कि वह इस तरफ़ ध्यान दे ।

(iv) CLOSURE OF LAXMI COTTON MILLS, AHMEDABAD

SHRI PRASANNABHAI MEHTA (Bhavnagar): Mr. Chairman, Sir, I make this statement under Rule 377 regarding closure of Laxmi Cotton

[Shri Prasannabhai Mehta]

Mills, Ahmedabad. The Laxmi Cotton Mills, Ahmedabad has been closed down since 12th August, 1977 and about 2000 workers are thrown out of employment. They are not paid their wages from June 1977. This has created untold sufferings an misery to nearly 10,000 souls. They are practically starving. It would not be out of place if I mention that the other day this House had discussed the violence that broke out in Swadeshi Cotton Mills. Kanpur, and the loss of precious human lives. I have received the following telegram from the Textile Labour Association, Ahmedabad.

> "Laxmi Cotton Mills Ahmedabad close since 12 August, Cloth worth lakhs lying unsold stock. Workers not paid wages from June. Workers very restive an likely to create violence. Kindly instruct United Bank of India to sell cloth which otherwise would be spoiled and pay workers wages immediately from realisation."

I appeal to the hon. Finance Minister, Industries Minister and the Labour Minister to take immediate steps to issue suitable instructions to the United Bank of India, Ahmedabad, to arrange for adequate finance for the payment of wages. They have stock of cloth worth lakhs of rupees and they should sell it to recover the amounts due. I hope that the Government will take all necessary measures to avoidany untoward incident. I may further state that the Government should also take appropriate action without loss of time to restart this mill immediately so that the workers could get their bread.

SHRI VAYALAR RAVI: I want to make one submission. We on this side send notices under 377. Unfortunately nothing is being done. We should get more chances.... *(Interruptions)*. I wanted to raise about the rigging of elections. I did not want to mention the subjects; I only wanted to make this submission.

14.32 hrs.

PAYMENT OF BONUS (AMENDMENT) BILL—*Contd.*

MR. CHAIRMAN: We shall now take up further clause by clause consideration of the Bonus (Amendment) Bill. 16 clauses have been adopted; we were on clause 17; amendments to clause 17 have already been moved. If anybody wants to speak, he may speak; otherwise I shall call upon the hon. Minister.

SHRI VAYALAR RAVI: I have moved three amendments and I want to make a few observations. My hon. friend Shri Ravindra Varma is forcing to perpetuate certain things which happened during the Emergency. One is the denial of bonus of 8.33 per cent to workers in 1975-76. We expect that he would accept our earlier amendment, to enable the workers to get their dues which had not been given to them during the last two years.

AN HON. MEMBER: You cannot speak at that time.

SHRI VAYALAR RAVI: Whenever we raise such matters, they ask the question: why did you not speak at that time? I may tell them that, that is why we sit on this side now. They are now sitting there. They have been saying that they will undo everything that the Congress had done.... (An Hon. Member: No, no.) They have given a number of election promises and if you do not carry them out it would be betrayal of the Indian people by those people. When I say we did certain things, we take the responsibility and the blame for that. This government is morally responsible to carry out the election promises that they will undo the excesses committed, so-called excesses committed during the emergency.